

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

O. A. No. 260000572017

Cuttack, this the 6th day of February, 2017

CORAM

HON'BLE MR. R.C. MISRA, MEMBER (A)

HON'BLE MR. S.K. PATTNAIK, MEMBER (J)

.....

Bhagaban Jena, aged about 52 years, S/o Nakula Jena, Vehicle Driver Grade-II O/o CSTE/Con./ E.Co.Rly/Chandrasekharpur, Bhubaneswar, at present working under COM/E.Co.Rly./ Bhubaneswar, resident of Quarter No. D-35/S, Rail Vihar, Chandrasekharpur, Bhubaneswar, Dist-Khurda.

...Applicant

(Advocates: M/s. N. R. Routray, T. K. Choudhury, Smt. J. Pradhan)

VERSUS

Union of India Represented through its

1. General Manager, East Coast railway, E.Co.RSadan, Chandrasekharpur, Bhubaneswar, Dist-Khurda.
2. Chief Personnel Officer/E.Co.Rly., E.Co.RSadan, Chandrasekharpur, Bhubaneswar, Dist-Khurda.
3. Chief Operating Manager/E.Co.Rly., E.Co.RSadan, Chandrasekharpur, Bhubaneswar, Dist-Khurda.
4. Sr. Personnel Officer/Con./Coordination/East Coast Railway, Rail Vihar, Chandrasekharpur, Bhubaneswar, Dist-Khurda.

... Respondents

Advocate:

ORDER (Oral)

R.C.MISRA, MEMBER(A):

In view of the resolution dated nil passed by the CAT Bar Association, Cuttack lawyers have abstained from attending Court work till 06.02.2017. Hence neither of the parties appeared when called.

2. Perused the materials placed on record. Heard the applicant in person. The applicant has challenged the order of transfer dated 27.01.2017 (Annexure-A/3) in which he has been transferred from his present place of posting to Khurda. On being asked the applicant submitted that he has not submitted any representation ventilating his grievance to the Departmental authorities. On the prayer made by the applicant the O.A. is disposed of as withdrawn with liberty being granted to ventilate his grievance before the appropriate authority.

3. With the observation and direction as aforesaid, the O.A. is disposed as withdrawn.

**(S.K.PATTNAIK)
MEMBER (J)**

**(R.C.MISRA)
MEMBER(A)**

K.B.

